

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/716/2017  
NAME OF THE PETITIONER(S) : EDAC ENGINEERING LTD  
NAME OF THE RESPONDENT(S) : COASTAL ENERGEN PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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1. ANANT MEETHIN  
SANDEEP RUMAR  
ROSHAN ATIS

Counsel for  
Respondent

*Anant*

2. DEV ESTHNAAR J  
For M/s. Shivakumar &  
Suresh  
Counsel for Petitioner

Counsel for petitioner

*[Signature]*

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Counsel for the petitioner/operational creditor objected to granting time to the respondent stating that all efforts for settling the matter have failed. Considering the submissions and in the interest of justice, final opportunity is provided to the respondent for filing the counter with a direction to file the same and furnish a copy to the other side prior to the next date of hearing. Time is enlarged at request finally for hearing submissions of both the sides. Put up on 01.03.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)